

**Setting up of National Committee
and other steps on Anti-Smoking
Programmes**

*1029. **SHRI VFKARIA** Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state the steps taken or proposed to be taken in view of the recommendations of the W.H.O. Director General regarding (i) setting up a National Committee to supervise anti-smoking programmes; (ii) elimination of advertising of cigarette and (iii) imposing a ban on smoking in hospitals and other health institutions?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (PROF. D P CHATTOPADHYAYA) The said recommendations of the WHO Director-General are under examination

SHRI VEKARIA I am surprised to hear the answer of the Minister that it is under consideration after such a long time

I would like to know whether the Government in the near future would ask the cigarette manufacturers to write on each packet of cigarettes that smoking is dangerous to health and when such orders will be issued.

PROF. D. P. CHATTOPADHYAYA I think the hon Member has referred to the view of Mr George Fernandes who brought forward a draft Bill on 26th July, 1969 requiring the State Governments to insist on every cigarette advertiser to give in bold letters that smoking is a health hazard. As to this matter, we have drawn the attention of the State Governments and the Bill of Mr. Fernandes was forwarded to each State Government asking them to take proper measures. It is for the State Governments, as you will appreciate, to take appropriate measures.

SHRI VEKARIA : It is surprising to know that the matter is shifted to the State Governments. I would like to know whether

the Central Government itself is going to have any anti smoking drive and in that drive will the Government enlist the co-operation of other voluntary organizations also?

THE MINISTER OF WORKS AND HOUSING & HEALTH AND FAMILY PLANNING (SHRI UMA SHANKAR DIKSHIT) : So far as the general approach is concerned, the Government is completely one with the Hon. Member over the desirability of taking some effective steps for curbing smoking. With the experience that America and India have had over prohibition, and this is a much more prevalent evil and even among Members of Parliament and other very esteemable gentlemen and ladies, it is so common that, in our opinion, the first stage should be more of publicity and propaganda to convince people and when the general public opinion is more ready, that would be the time for bringing up legislation.

So far as this report is concerned, it did not first come to us. When we heard, we wrote to the WHO and on the 24th May, we have received a copy. We are studying it. Generally, we are aware of this matter, but, it is clearly a complicated matter and requires very careful consideration.

SHRI PILOO MODY : I would like to know whether the Government has any proposal of persuading the Speaker of the Lok Sabha to permit smoking in the House.

सम्यक् सहोदय : अगर मेरे बस की बात हो, तो मैं इसको समझी तरह बन्द कर दूँ।

SHRI PARIPOORNANAND PAINULI : Is not the habit of smoking increasing among the juveniles and if so, may I know from the hon. Minister what steps the Government propose to take?

PROF. D. P. CHATTOPADHYAYA : Some of the State Governments have appropriate legislation in the matter.

SHRI M. RAM GOPAL REDDY : Mr Speaker, Sir . . .

MR. SPEAKER : Are you not tired of asking supplementaries on every question?

SHRI M. RAM GOPAL REDDY : Only one supplementary.

MR. SPEAKER : I am sorry . . . We have another Mr. Kachwai on this side.

SHRI S. A. KADER : The hon. Member wanted that some warning should be written on the cigarette box. Will such a warning also be written on the cigar cases also for this is also very important and cigar is also being smoked by many people?

PROF. D. P. CHATTOPADHYAYA : We are told that cigars are less harmful than cigarettes.

SHRI K. GOPAL : The hon. Minister just now said that we cannot possibly ban smoking and that this evil will continue. In view of this may I know from the hon. Minister whether there is any proposal to have quality control over cigarette manufacture in the country?

MR. SPEAKER : I am sorry. How does this question arise?

SHRI PILOO MODY : It is dealing with health.

MR. SPEAKER : Enough questions have been asked. Normally Parliaments have separate smoke rooms. Not in the House itself.

Supply of full Quantity of milk by Delhi Milk Scheme to catering establishments in Parliament House

*1030, **SHRI K. SURYANARAYANA :** Will the Minister of AGRICULTURE be pleased to state :

(a) the difficulties in the way of the Delhi Milk Scheme to supply full quantity

of milk asked for by the Catering Establishments like the Railway Catering Service, Coffee Board and Tea Board which cater to M.Ps in Parliament House;

(b) whether as a result of this, these Catering Establishments have to buy milk for use in Parliament House from non-Government agencies; and

(c) the steps Government propose to take to set matters right and direct the Delhi Milk Scheme to supply the full quantity of milk and milk products requisitioned from the Parliament House Stall of the D. M. S. to the above Establishments working in Parliament House ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH) : (a) There is no difficulty and Delhi Milk Scheme is supplying milk to the 3 catering establishments at Parliament House as per their demand.

(b) Government is not aware whether these Establishments also make purchases of milk from agencies other than Delhi Milk Scheme.

(c) Does not arise.

SHRI K. SURYANARAYANA : May I know before giving the reply whether the Minister of Agriculture took care to check up from the various Catering Establishments in Parliament House, viz., Railways, Coffee Board and Tea Board, whether they were being supplied with the full quantity of milk required by them by the Delhi Milk Scheme because the reply to part (b) is not borne out by the earlier replies given to the unstarred questions during the session. There is unstarred Question No. 1818 dated 4-4-1972. Therein, it was stated by the Foreign Trade Minister that Coffee Board were getting some quantities of milk from Public Milk Supplies, Karol Bagh, New Delhi. Again in reply to my unstarred question No. 2426 dated the 11th April, 1972, the

Railway Minister stated that milk used in the Railway canteen in Parliament House is partly being procured from D. M. S. and partly from Kaventors. According to my information they are not being supplied the full quantity they wanted and that is why they had to go outside.

PROF. SHER SINGH : There is no difficulty and we are prepared to supply any amount of milk if they are prepared to make payment in advance and we are doing it.

SHRI K. SURYANARAYANA : there is contradiction because it is stated here that Government is not aware . . .

PROF. SHER SINGH : I don't say They don't; but we have no information whether they do or not.

SHRI K. SURYANARAYANA: I want to know whether he has properly checked up with the Delhi Milk Scheme whether they properly supplied what was wanted by these catering establishments in Parliament House. That is my specific question. He has not given a straight answer.

PROF. SHER SINGH : We are making the supply. We are supplying any amount of milk as required on advance payment. But we cannot get that for them if they do not wish to purchase that.

Shortage of Milk in Bihar, Rajasthan, U. P. and West Bengal and steps to set up Dairies therefor

*1031. SHRI JAGANNATH MISHRA : Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are aware of the acute shortage of milk especially in Bihar, Rajasthan, U.P. and West Bengal;

(b) if so, whether there is a proposal before Government to open Central

Dairies in these States to provide cheap milk; and

(c) if so, the time by which such dairies are likely to function in those States?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH) : (a) There is general shortage of milk all over the country, including Bihar, Rajasthan, Uttar Pradesh and West Bengal.

(b) and (c). Financial assistance is being given by Indian Dairy Corporation under 'Operation Flood' to establish Dairies in the State of Bihar, Rajasthan, Uttar Pradesh and West Bengal. In addition, the respective State Governments have undertaken programme under State Plans to establish dairy plants at various places.

In Bihar, presently 5 dairy plants, one each at Bhagalpur, Gaya, Patna, Ranchi and Barauni are functioning. Besides, another large-sized dairy plant is being established at Barauni. Similarly, there is also a proposal to establish another large-sized dairy plant at Bokaro for meeting the requirements of milk at Dhanbad and Bokaro industrial complex.

In Rajasthan, a dairy plant is functioning at Jaipur. In addition, two more dairy plants, one each at Ajmer and Jodhpur are being established.

In U.P., 13 dairy plants, one each at Agra, Allahabad, Almorah, Aligarh, Bareilly, Dehradun, Gorakhpur, Haldwani, Kanpur, Lucknow, Mathura, Moradabad and Varanasi are functioning. In addition to these, there is a proposal to establish a large-sized dairy plant at Faizabad.

In West Bengal, two dairy plants, one each at Calcutta and Haringhata are functioning. Besides, 2 more dairy plants, one each at Durgapur and Siliguri are being established. There is also a proposal to